. (7)

Declaration of Assets and Liabilities

Year 2025

I, ARUN KUMAR CHOUDHARY son/daughter/wife of Sri Ramji Chaudhary aged 44

Years (approx), belonging to Bihar Govt. service and presently working as Office Attendant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependents*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) (Priti Chaudhary)	Dependent-1 (Ramji Chaudhary)	Dependent-2 (Gargi Chaudhary)	Dependent-3 (Diksha Chaudhary)
(i)	Cash	Rs. 30,000/-	Rs. 1,00,000/-	×	×	×
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 50,000/- SBI	×	Rs. 25,000/- in SB A/c PNB, Dumraon	×	×
(iii)	Bonds, Debentures and shares in Companies	×	×	×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(i) LIC of Rs. 1,00,000/- Premium Rs. 3,000/- P.A. (ii) LIC of Rs. 1,00,000/- Premium Rs. 3,000/- P.A.	LIC of Rs. 1,00,000/- Premium Rs. 3,000/- P.A.	×	×	×
(v)	Motor Vehicles (details of make, etc.)	Motor Vehicles (i) Hero Splendor (i) Maruti Wagonr details of make, Motor Cycle (ii) Bolero Pickup		×	×	×
(vi)	Jewellery (give details of weight and value)	×	150 gm. gold jewellary (approx) Rs. 12,00,000/-	×	×	×
(vii)		×	×	×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (Priti Chaudhary)	Dependent-1 (Ramji Chaudhary)	Dependent-2 (Gargi Chaudhary)	Dependent-3 (Diksha Chaudhary)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	04 Bihga at Dumraon, Buxar	×	×
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	×	×	×	×
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	Residential house at Dumraon, Buxar measuring area 2.5 katha	Residential house at Dumraon, Buxar measuring area 1.5 katha	×	×
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	×	. x	×	×	×
(v)	Other (such as interest in property)	×	×	×	×	×

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on date	
(a)-	(i)	Loans from Banks	Rs. 10,00,000/- from SBI, Bihar Vidhan Mandal Branch, Patna	Rs. 7,00,000/- (Approx)	
	(ii)	Loans from financial institutions	×	×	
	()	Government Dues: (a) dues to departments dealing with government accommodation	×	×	
		(b) dues to departments dealing with supply of water	×	×	
		(c) dues to departments dealing with supply of electricity	×	×	

	(d) dues to departments dealing with telephones	×	×	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		×	
	(f) Other dues, if any	×	×	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A PAN-ALOPC6536A	×	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	×	×	
	(iii) Sales Tax [Only in case of proprietary business]	×	×	
	(iv) Property Tax	×	×	

Personal Detail GPF/CPF/PRAN No. PTS/BLA-1199 Gender (M/F)M Date of Birth 0 0 (DD/MM/YYYY) 2 9 Class/Group (A/B/C)C Cadre Office Attendant (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District Buxar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: अरुण कुमाट चौंदारी

Name of Employee: Arun Kumar Choudhary

Place: Patna Designation: Office Attendant

Note:

Date: 13/02/2025 Department: Bihar Legislative Assembly

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

उसमा कुमाट चीटारी